

ITEM NO.37

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 17157/2019

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

RAVINDRA NATH TAIGOR

Respondent(s)

(FOR ADMISSION and I.R. and IA No.127851/2019-EXEMPTION FROM FILING
O.T. and IA No.127850/2019-CONDONATION OF DELAY IN REFILING)

Date : 11-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBER]

For Petitioner(s) Mr. Krishnanand Pandeya, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the petition is condoned.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER